

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1488**  
TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019

**CROP LOAN THROUGH NABARD**

1488. SHRI GANESH SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to refinance the loans disbursed as short term crop loan through NABARD;
- (b) if so, the details thereof; and
- (c) whether the Government is taking any measures to ensure that the farmers of Uttar Pradesh are not adversely affected?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): The National Bank for Agriculture and Rural Development (NABARD) provides short term refinance to Cooperative Banks and Regional Rural Banks (RRBs) out of Short Term Cooperative Rural Credit (Refinance) Fund and Short Term Regional Rural Bank (Refinance) Fund respectively, for their crop loan lending at concessional rate of interest, provided the Banks lend to the ultimate borrowers at an interest rate of 7% per annum upto an amount of Rs.3 lakh per borrower.

An amount of Rs.45,000 crore and Rs.10,000 crore has been allocated to NABARD for Short Term Cooperative Rural Credit (Refinance) Fund and Short Term Regional Rural Bank (Refinance) Fund respectively during 2018-19 out of the shortfall in priority sector lending by Scheduled Commercial Banks. Further, the disbursement of agricultural credit by financial institutions in Uttar Pradesh has increased from Rs.81,584 crore in 2016-17 to Rs.85,136 crore in 2017-18.

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